

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)**

NOTICE

It is notified for the information of all the concerned that as intimated by Registrar General, High Court of J&K Srinagar, following modification to the roster dated 07th November, 2022 is hereby made:-

- 1. The cases listed before DB-III comprising their lordships Hon'ble Mr. Justice Rajnesh Oswal & Hon'ble Mr. Justice Rahul Bharti will be taken up in the first half of the day.*
- 2. Further, Hon'ble Mr. Justice Rajnesh Oswal will be sitting singly in the 2nd half of the day to hear the cases of SB-IV of Hon'ble Mr. Justice Javed Iqbal Wani.*
- 3. Like wise, Hon'ble Mr. Justice Rahul Bharti will also sit in the 2nd half of the day singly to hear the cases of SB-II of Hon'ble Mr. Justice Vinod Chatterji Koul.*

By order.

Dated:-
07.11.2022.

Sd/-
Registrar Judicial.

Copy to :-

1. Secretary/Bench Secretary to Hon'ble Mr. Justice Rajnesh Oswal for information.
2. Secretary/Bench Secretary to Hon'ble Mr. Justice Vinod Chatterji Koul for information. They are requested to make staff and concerned files available to the transferee court.
3. Secretary/Bench Secretary to Hon'ble Mr. Justice Javed Iqbal Wani for information. They are requested to make staff and files available to the transferee court.
4. Secretary/Bench Secretary to Hon'ble Mr. Justice Rahul Bharti, for information.
5. I/C NIC for uploading the notice on official website.
6. I/c Development team for necessary compliance.
7. Notice boards.
8. Office file.

Registrar Judicial.

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07/11/22